

BENCH-II

NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

C.P.No.200/KB/2013 CA 720/2013 IA-99/KB/2017

CORAM: Hon'ble Member (J) Ms. Manorama Kumari

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 1st August, 2017, 10.30 A.M

Name of the Company	Chandrakala Goenka - Versuss- Parakh Realtors Pvt. Ltd	ł & Ors.	
Under Section 397/398			
SI. Name & Designation of Authorized No. Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date
1) Mr. Animuddha Roy; Let. Adw Respondents 1 and 2) froshandergupta 2) Mr. Saurrak Mitra; Ld. Adv 1 18/2017			
2) Mr. Sauvak Mitra; Id-Adv 11 (118/2017			
3) Mr. Debjani Chatterjee; Id. Adv 11			
4) Mr. Roshan Sengrysta; Id. Adv 11			
1). Mor. Reet 2). Ms. Soci 3) Mr. SII 4) Ms. N	obricto M sti Bareman HARTHA SHA AMRATA BA	Roy ADV.	For Petitions

01_08_2017- C.P. No.200/KB/2013 - Chandrakala Goenka Vs. Parakh Realtors Pvt. Ltd. & Ors.

ORDER

Ld. Lawyers on behalf of petitioner(s) as also respondent(s) are present.

Heard the Ld. Lawyer appearing on behalf of the respondent partly in I.A.No.99/KB/2017. Respondent prayed for adjournment on the ground that he is not prepared to argue today. Heard, prayer is allowed.

Fixed on 16.08.2017.

Sd -MANORAMA KUMARI MEMBER(J)